

GA-1283/90

3-7-90

Present: Shri G. R. Mather Counsel
for the applicant.

Hearol. Shri Mather seeks
permission to withdraw the application
for the present with liberty to file
a fresh one at the appropriate time.

In view of the same, the application
is allowed to be withdrawn with
liberty to file a fresh one in due
course.

Sd/-
C. F. K. Rastogi
Member (A)

Sd/-
317
C. T. S. Shrivastava
Member (T)